

| Annexure-5  |                                       |                |                           |                |                          |                           |   |   |  |   |  |                          |                                    |   |
|---|---------------------------------------|----------------|---------------------------|----------------|--------------------------|---------------------------|---|---|--|---|--|--------------------------|------------------------------------|---|
| Name of the corporate debtor: Koyenco Autos Private Limited |                                       |                |                           |                |                          |                           |   |   |  | Date of commencement of Liquidation: 04/11/2022 |  |                          |                                    |   |
| <u>List of operational stakeholders (Government dues)</u>   |                                       |                |                           |                |                          |                           |   |   |  |   |  |                          |                                    |   |
| Sl. No.   | Details of Claimant                   |                | Details of claim received |                |                          | Details of claim admitted |   |   |  | Amount of contingent claim                      | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any   |
|   | Department                            | Government     | Date of receipt           | Amount claimed | Amount of claim admitted | Nature of claim           | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted |   |  |                          |                                    |   |
| 1   | Income Tax Department Kochi           | Statutory Body | 09-12-22                  | 11,96,980      | 11,96,980                | Unsecured                 | Nil   | N/A   | 8.47%                                      | Nil   | Nil  | 0                        | 0                                  |   |
| 2   | Income Tax Department, Kozhikode      | Statutory Body | 07-12-22                  | 50,15,883      | 50,15,883                | Unsecured                 | Nil   | N/A   | 35.49%                                     | Nil   | Nil  | 0                        | 0                                  |   |
| 3   | Office of State Tax Officer, Kozikode | Statutory Body | 15/12/2022                | 12,36,964      | 12,36,964                | Unsecured                 | Nil   | N/A   | 8.75%                                      | Nil   | Nil  | 0                        | 0                                  |   |
| 4   | Secretary, Maradu Municipality        | Statutory Body | 22-06-23                  | 59,31,600      | 59,31,600                | Unsecured                 | Nil   | N/A   | 41.97%                                     | Nil   | Nil  | 0                        | 0                                  | Order admitted in pursuance to order dated 23rd July, 2023 passed by Hon'ble NCLT, Kochi in C.A.(IBC) 14/KOB/2024 |
| 5   | Secretary, Maradu Municipality        | Statutory Body | 04-07-23                  | 7,50,824       | 7,50,824                 | Unsecured                 | Nil   | N/A   | 5.31%                                      | Nil   | Nil  | 0                        | 0                                  |   |
| <b>TOTAL</b>  |                                       |                |                           |                | <b>1,41,32,251</b>       | <b>1,41,32,251</b>        |   |   | <b>100.00%</b>                             |   |  |                          |                                    |   |